CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/4965/2020



Arun...

This the 11th day of August 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

(ANAND MATHUR) MEMBER (A)	(RAKESH SAGAR JAIN) MEMBER (J)
Kashmir at Srinagar.	
The Registry is directed to return the SWP to the	e Hon'ble High Court of Jammu &
pertains to Anganwadi Worker. The Tribunal does i	not have jurisdiction in such matters.
ORDER [ORAL] (Delivered by Hon'ble Mr. Anand Mathur, Membranis T.A. (TA No. 62/4965/2020) is refera	
(Advocate: Mr. Rajesh Thappa, learned D.A.G.)	
1. State of Jammu & Kashmir & ors	Respondents
<u>Versus</u>	
(Advocate:- Mr. S.A. Parray-Not Present)	
	Applicant
Nusrat Jan	